## 108 Written Answers to [RAJYA SABHA] Unsta

Unstarred Questions

Capital Procurement of defence equipment is carried out as per the current Defence Procurement Procedure (DPP-2013) which gives priority to indigenous design, development and manufacture of defence equipment by according higher preference to Indian vendors in procurement of defence equipment. The new DPP which will come into effect shortly will further promote indigenisation and self-reliance in defence through the public and private sector.

The budget and expenditure on Capital Acquisition from 2012-13 to 2014-15 is given below:

			(₹ in crore)
Year	BE	RE	Actual
2012-13	66032.24	57395.46	58768.86
2013-14	73444.59	66406.41	66850.30
2014-15	75148.03	66151.73	65582.06

## **Disinvestment of DPSUs**

517. SHRI K.K. RAGESH: Will the Minister of DEFENCE be pleased to state:

(a) whether the disinvestment or strategic sale of Defence Public Sector Units (DPSUs) is in the offing; and

(b) if so, the details of the DPSUs which are getting disinvested?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) and (b) Government has approved disinvestment of the following defence sector CPSEs:

(i) Bharat Electronics Limited (BEL): 5% paid-up equity of BEL out of Government of India's shareholding of 75.02 per cent, through Offer For Sale (OFS);

(ii) Hindustan Aeronautics Limited (HAL): 10% paid-up equity of HAL, through Initial Public Offer (IPO).

Strategic sale of Defence Public Sector Undertakings (DPSUs) is not contemplated.

## Maintenance of sensitive roads in Himachal Pradesh

518. SHRI K.C. TYAGI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry has received any representation which was forwarded